



2026:AHC:31087

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 6773 of 2025

Col Kapil Katyal

.....Petitioner(s)

Versus

Union Of India And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Alok Mishra, Sr. Advocate
Counsel for Respondent(s)	:	A.S.G.I., C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Rejected.

2. For orders, see order of date passed in Writ-A No. - 15762 of 2025.

February 10, 2026

Ashu

(Vikas Budhwar,J.)